209 Papers Laid

(ख) और (ग) राज्य सरकार से प्राप्त आंकड़ों के अनुसार गत पांच वर्षों के दौरान अजमेर, पुष्कर तथा ग्रजस्थान के आवास एककों में आए विदेशी पर्यटकों का निम्रानुसार अनुमान लगाया गया है:----

ধৰ্ষ		विदेशी पर्यटक आगमन	
	राजस्थान	अजमेर	पुष्कर
1993	540738	10326	18863
1994	436801	46024	14710
1995	534749	47651	39325
1996	560946	56126	48993
1997	605060	60066	50952

(६) पर्यटन का विकास एकक सतत प्रक्रिया है तथा इसे मुख्यतः राज्य सरकार द्वारा किया जाता है।पर्यटन मंत्रालय, राज्य सरकारों को उनसे प्राप्त विशिष्ट प्रस्तावों के आधार पर दिशा-निर्देशों के अनुसार वित्तीय सहायता प्रदान करता है। पर्यटन मंत्रालय ने राजस्थान सरकार को पर्यटन के विकास के लिए वर्ष 1997-98 के दौरान 22.36 लाख रुपए स्वीकत किए है।

. 4

Shortfall of Foreign Tourists After Nuclear Test

4746. SHRI A. VIJAY RAGHAVAN: Will the Minister of TOURISM be pleased to state:

(a) whether Government have received any report regarding the shortfall in the number of foreign tourists after the nuclear tests;

(b) if so, the details thereof; and

(c) the steps taken by Government to avoid such situation which would be harmful to the tourism industry in our country?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) to (c) It has been reported by the Tourism industry that there has been some decline in tourist arrivals from Japan, Germany & United States of America after the nuclear test. However, overall tourist arrivals this year are likely to be higher than the previous year.

12.00 Noon

PAPERS LAID ON THE TABLE

Report and Accounts 1994—96) of the National Human Right Commission, New Delhi and related papers

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:---

- (a) Annual Accounts of the National Human Rights Commission, New Delhi, for the years 1994-95 and 1995-96, and the Audit Report thereon, under sub-section (4) of section 34 of the National Human Rights Commission Act, 1994.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in the Library. See No. LT-1389/98].

I. Report and Accounts (1996-97) of the Centre for the Development of Glass Industry, Ferozabad (U.P) and related papers. 211 Papers Laid

II. Report and Accounts (1996-97) of the Central Footwear Training Institute, Agra and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): Sir on behalf of SHRI SIKANDER BAKHT, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Fifth Annual Report and Accounts of the Centre for the Development of Glass Industry, Ferozabad (U.P.), for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Place in the Library. See No. LT-696/ 98].
- II. (a) Annual Report and Accounts of the Central Footwear Training Institute, Agra, for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in-laying the papers mentioned at (a) above. [Placed in the Library. See No. LT-1399/ 98].

I. Report and Accounts (1996-97) of the Central Warehousing Corporation, New Delhi and related papers.

II. Report and Accounts (1996-97) of the Central Institute of Plastics Engineering and Technology, Chennal and related papers.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF FOOD AND CONSUMER AFFAIRS (SHRI SURJIT SINGHA BARNALA): Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962:--
 - (i) Annual Reprot and Accounts of the Central Warehousing Corporation, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts.
 - (ii) Review by Government on the working of the above Corporation.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in the Library. See No. LT-608/98].

II. A copy each (English and Hindi) of the following papers:-

- (a) Twenty-ninth Annual Report and Accounts of the Centrai Institute of Plastics Engineering and Technology, Chennai, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement given reasons for the delay in laying the papers mentioned at (n) above. [Placed in the Library. See No. LT-1394/98].

THE NATIONAL HOUSING AND HABITAT POLICY, 1998.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): On behalf of